

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

R.O.C.No.123/2023-RC

Dated 30.08.2023

- Ref:**1) High Court's Notification No.123/2023-RC, dated 01.02.2023
- 2) High Court's Notification No.123/2023-RC, dated 15.05.2023 placing results of screening test.
- 3) High Court's Notification No.123/2023-RC, dated 16.05.2023, requiring the qualified candidates for submission of necessary required copies of certificates.

It is to inform that the High Court has conducted computer based screening test on 23.04.2023 to all the candidates who have submitted their applications through 'online' under Direct Recruitment and Recruitment by Transfer, pursuant to the Notification under reference 1st cited, issued for recruitment to 10 posts of Civil Judge (Junior Division), without scrutinizing their applications. The results of the Screening Test was placed in the website on 15.05.2023 in the ratio of 1:10 of the available vacancies, vide notification under reference 2nd cited, and the High Court has called for copies of required certificates from the said candidates, vide notification under reference 3rd cited, in respect of Direct Recruitment candidates in Annexure-I or II or III, in which they come under, and in respect of Recruitment by Transfer candidates, in Annexure-IV.

The attested copies of certificates submitted by the candidates are scrutinized, and found certain applications to be defective, and the High Court has taken decision for rejection of those defective applications. **The list containing the names of the candidates whose applications are rejected under Direct Recruitment and also the names and Hall ticket numbers of the candidates who are provisionally permitted to appear for written examination, is enclosed to this notification.**

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The eligible candidates are informed that the High Court has decided to conduct the written examination at **Hyderabad**, and the dates and time of written examination is detailed as follows:

| Sl. No. | Date of Written Examination | Paper/Subject | Time |
|---------|-----------------------------|--|------------------------------|
| 1. | 30.09.2023 (Saturday) | Paper I (Civil Laws) | From 10.00 a.m. to 1.00 p.m. |
| | 30.09.2023 (Saturday) | Paper-III [English (Translation, Essay Writing, Grammar and Vocabulary)] | From 2.30 p.m. to 5.30 p.m. |
| 2. | 01.10.2023 (Sunday). | Paper - II (Criminal Laws) | From 10.00 a.m. to 1.00 p.m. |

It is further informed to the eligible candidates, that **the hall tickets together with venue of the examination centre, etc. will be hosted in the website “<http://tshc.gov.in>”** of the High Court for the State of Telangana, soon after the confirmation of the venue of written examination by the High Court.


30/8/2023
REGISTRAR (JUDICIAL-I),
FAC.REGISTRAR (RECRUITMENT)


Note: The candidates are informed to follow the given below High Court's website regularly for latest information with regard to recruitment to the posts of Civil Judge (Junior Division) notified for the year 2023. (<http://tshc.gov.in>)

Recruitment Cell Phone No.040-23688320.

DIRECT RECRUITMENT

Candidates have not acquired Law Degree within 3 years prior to the date of issuance of recruitment notification, as prescribed in the Recruitment Notification No.123/2023-RC, dated:01-02-2023.

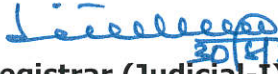
| Sl.No. | Hall Ticket No. | Name of the Candidate | Remarks |
|--------|-----------------|------------------------|---|
| 1 | 2023000574 | Siddavatam Rajeshwari | The candidature of applicants at Sl.Nos 1 to 6 are rejected , as they have not acquired the Law Degree within 3 years prior to the date of recruitment notification. |
| 2 | 2023000599 | P. Kalyani | |
| 3 | 2023000612 | Kandakatla Ujwala Devi | |
| 4 | 2023000627 | Jagadam Rajashekar | |
| 5 | 2023000634 | Gollapelli Vinay Kumar | |
| 6 | 2023000642 | Yacharapu Kiranmai | |


Registrar (Judicial-I)
FAC. Registrar (Recruitment)

DIRECT RECRUITMENT

Candidate has crossed the upper age limit of 31 years as specified in the Recruitment Notification for reserved category candidates having less than 3 years of practice as Advocate.

| Hall Ticket No. | Name of the Candidate | Remarks |
|------------------------|------------------------------|--|
| 2023000800 | Shravani. K | The candidature of the applicant is rejected as she has crossed the prescribed upper age limit as per the recruitment notification. |


Registrar (Judicial-I)
FAC. Registrar (Recruitment)

DIRECT RECRUITMENT

**Candidates are Advocates, but they are not practicing in the High Court for the State of Telangana or the Courts working under the control of the High Court for the State of Telangana, as prescribed in the Recruitment Notification No.123/2023-RC, dated:01-02-2023.
(They are having more than 3 years of practice).**

| Sl.No. | Hall Ticket No. | Name of the Candidate | Remarks |
|--------|-----------------|----------------------------------|---|
| 1 | 2023000013 | Viswanadhapalli Siva Naga Swathi | Candidates at Sl.Nos. 1 to 18 are permitted to appear for the ensuing written examination for the posts of Civil Judge (Junior Division), subject to the result of the Writ Petition No.18002 of 2023 on the file of the Hon'ble High Court for the State of Telangana, since the Hon'ble Court, vide its order dated 19-07-2023 in I.A No.1 of 2023 in the aforesaid Writ Petition, permitted the writ petitioners therein, who are practicing as Advocates in other than the High Court for the State of Telangana or the Courts not working under the control of the said High Court, and applied for appointment to the post of District Judge (Entry Level) under direct recruitment notified for the year 2023 in the Telangana State Judicial Service to appear for the written examination conducted on 22-07-2023 and 23-07-2023. However, the Hon'ble High Court further directed the respondents not to announce the results in respect of the said writ petitioners. |
| 2 | 2023000021 | Udaya Kiran Talari | |
| 3 | 2023000131 | Pathivada Manasa | |
| 4 | 2023000229 | Kambhampati Vanisri | |
| 5 | 2023000238 | Bezawada Kanaka Durga | |
| 6 | 2023000397 | Pakalapati Priyadarsini | |
| 7 | 2023000426 | B. Shaheda Begum | |
| 8 | 2023000466 | Roohi Sakeena | |
| 9 | 2023000483 | N. Bharath Rayulu | |
| 10 | 2023000508 | Sudha Rani Pappu | |
| 11 | 2023000509 | Suneetharajan Chinni | |
| 12 | 2023000524 | V V Bhaskar Dommara | |

| | | | | |
|----|------------|--------------------------|--|---|
| 13 | 2023000527 | Angara Gopalacharyulu | | |
| 14 | 2023000595 | Polavarapu Bhagyasri | | |
| 15 | 2023000601 | Vallabhaneni Varalakshmi | | |
| 16 | 2023000667 | Nellore Suresh | | |
| 17 | 2023000743 | Hemalatha Venna | | |
| 18 | 2023000775 | Satyanarayana B | | |
| 19 | 2023000251 | Palika Sriha | | Caste certificate produced by the applicant is not valid for claiming reservation under Backward Class category, in the Telangana State Judicial Service, as the caste to which she belongs is not recognised in the State of Telangana as Backward Class category, and her candidature to the post of Civil Judge (Junior Division) is rejected for the reason that none of the vacancy in the recruitment notification is earmarked to open competition. |



 Registrar (Judicial-I)
 FAC. Registrar (Recruitment)

DIRECT RECRUITMENT

Candidates are Advocates, but they are not practicing in the High Court for the State of Telangana or the Courts working under the control of the High Court for the State of Telangana, as prescribed in the Recruitment Notification No.123/2023-RC, dated:01-02-2023.

(They are having less than 3 years of practice).

| Sl.No. | Hall Ticket No. | Name of the Candidate | Remarks |
|--------|-----------------|---------------------------|--|
| 1 | 2023000095 | Shake Khwaja Rahiman | Candidates at Sl.Nos.1 to 9 are permitted to appear for the ensuing written examination for the posts of Civil Judge (Junior Division), subject to the result of the Writ Petition No.18002 of 2023 on the file of the Hon'ble High Court for the State of Telangana, since the Hon'ble Court, vide its order dated 19-07-2023 in I.A No.1 of 2023 in the aforesaid Writ Petition, permitted the write petitioners therein, who are practicing as Advocates in other than the High Court for the State of Telangana or the Courts not working under the control of the said High Court, and applied for appointment to the post of District Judge (Entry Level) under direct recruitment notified for the year 2023 in the Telangana State Judicial Service to appear for the written examination conducted on 22-07-2023 and 23-07-2023. However, the Hon'ble High Court further directed the respondents not to announce the results in respect of the said writ petitioners. |
| 2 | 2023000113 | Meegada Uday Shankar | |
| 3 | 2023000161 | Devarampati Shivanarayana | |
| 4 | 2023000252 | Chennuri Sai Mahesh | |
| 5 | 2023000334 | Pallagani Meghana | |
| 6 | 2023000402 | Shameena Begum Shaik | |
| 7 | 2023000407 | Pukkalla Harshita | |
| 8 | 2023000480 | Bethapalli Swetha Naidu | |
| 9 | 2023000127 | Zainab Sana Tarannum | |


20/8/2023
Registrar (Judicial-I)
FAC. Registrar (Recruitment)

DIRECT RECRUITMENT

Candidates having Physical disability in relation to lower and upper portion of the body. As per Telangana State Judicial (Service and Cadre) Rules 2023, candidates having physical disability in relation to lower portion of the body are eligible to claim reservation under physically handicapped category to the post of Civil Judge (Junior Division).

| Sl. No. | Hall Ticket No. | Name of the Candidate | Remarks |
|---------|-----------------|-----------------------|---|
| 1 | 2023000127 | Zainab Sana Tarannum | As per the recruitment notification, only the Orthopaedically Challenged applicants having 40% and above disability in lower portion of the body are eligible for claiming reservation under physically handicapped category in the recruitment to the post of Civil Judge (Junior Division). In view of the same, the candidates are provisionally permitted to appear for the ensuing written examination under O.C (PH) category, subject to their eligibility. |
| 2 | 2023000646 | Nunna Aravind Kumar | |


Registrar (Judicial-I)
FAC. Registrar (Recruitment)

DIRECT RECRUITMENT

Candidate is having less than 3 years practice as Advocate and secured 53.76% marks in LL.B Degree. As per the Recruitment Notification, candidate having less than 3 years practice must obtain Law Degree within a period of 3 years prior to the date of Recruitment Notification and must secure 60 % marks in Law Degree by OC candidates and 55 % marks in Law Degree by BC and SC/ST candidates, to accept their application. However he has filed W.P. No.5886 of 2023 in the matter, and the Hon'ble High Court passed interim orders in the said W.P.


| Hall Ticket No. | Name of the Candidate | Remarks |
|-----------------|-------------------------|---|
| 2023000795 | Varikupalla Shiva Kumar | The candidate is provisionally permitted to appear for the ensuing written examination, subject to result of W.P. No.5886 of 2023, on file of the Hon'ble High Court for the State of Telangana. |


Registrar (Judicial-I)
FAC. Registrar (Recruitment)

DIRECT RECRUITMENT

Candidate's Caste is not recognised in the Telangana State as Backward Class.

| Hall Ticket No. | Name of the Candidate | Remarks |
|------------------------|------------------------------|---|
| 2023000131 | Pathivada Manasa | Caste certificate produced by the applicant is not valid for claiming reservation under Backward Class category in the Telangana State Judicial Service, as the caste to which she belongs is not recognised in the State of Telangana as Backward Class category, and none of the post earmarked to open competition category in the recruitment notification. However, her candidature is considered under O.C (PH) category, subject to eligibility. |


Registrar (Judicial-I)
FAC. Registrar (Recruitment)

RECRUITMENT BY TRANSFER

Candidate is working in the Telangana Judicial Ministerial Service, and he was awarded punishment in a Departmental Enquiry - His administrative appeal in the matter is pending consideration in the High Court.

| Hall Ticket No. | Name of the Candidate | Remarks |
|------------------------|------------------------------|--|
| 2023000597 | Nitta Suman Kalyanji | The candidate is provisionally permitted to appear for the written examination, however, the same shall be subject to result of the Administrative Appeal preferred by him. |


Registrar (Judicial-I)
FAC. Registrar (Recruitment)